

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.571/2020

In the matter of :

Shailesh Chawla & Anr

Appellant

Vs

Vinod Kumar Mahajan & Ors

Respondent

Mr. Kamal Sehgal, Advocate for appellant

Mr. Vinod Kumar Mahajan and Mr. Brijesh Kr Tamber, advocates for Respondent.

With

COMPANY APPEAL (AT)(Insolvency) NO.572/2020

In the matter of :

Om Parkash Khurana & Ors

Appellant

Vs

Vinod Kumar Mahajan & Ors

Respondent

Mr. Kamal Sehgal, Advocate for appellant

Mr. Vinod Kumar Mahajan and Mr. Brijesh Kr Tamber, advocates for Respondent.

ORDER

(THROUGH VIRTUAL MODE)

17.08.2020- At the request of both sides the Registry is directed to list the matter on **3rd September, 2020 at 2 PM** in 'Regular Court'.

**(Justice Venugopal M)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/kam